

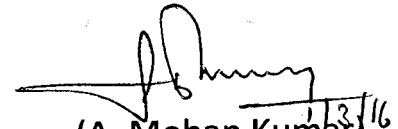
F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 01.03.2016

ORDER NO. 33 of 2016

In furtherance of order No. 28/2016 , Hon'ble Dr. D. M. Misra, Member (Judicial) will assume charge at CESTAT, Ahmedabad on the Forenoon of 02.03.2016. The Hon'ble President has been pleased to modify order No. 28/2016 dated 24.02.2016 to the extent indicated below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. P. M. Saleem, Member (Technical)	From 02.03.2016 to 29.04.2016	All Division Bench matters


(A. Mohan Kumar) 13/16
Registrar

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Dy Registrar 01/03/2016